


CHHATTISGARH COMBATS CORONA- OVERVIEW TILL NOW: Measures of Relief undertaken by the Chhattisgarh Government

Welfare steps taken by the Chhattisgarh Government to deal with the pandemic of Corona virus (Covid-19)

- Lump sum free distribution of rice of April and May 2020 to poor families under public distribution system.
- Delivered 40 days of dry pulses and rice from school to mid-day meals to school children during the holiday period.
- Distribution of ready-to-eat food to Anganwadi center children, pregnant-infant mothers and adolescent girls in their homes.
- One month increase in renewal time for permits, licenses etc. in all urban bodies.
- The last date for depositing property tax in urban bodies was extended from 31 March to 30 April.
- Increase in appearance of cases in Revenue Courts.
- The Commercial Tax (Registration) Department revised the Chhattisgarh market price, which comes into effect from April 1, was on May 1.
- License to two distilleries for industrial manufacture of alcohol based hand sanitizer (hand rub solution) in the state.
- Health department decides to give special allowance to staff engaged in treatment of corona
- Instructions to employers of all private institutions, factories, hospitals, malls, restaurants, etc. of the state not to lay off workers pay leave on a corona victim or sick.
- Prohibition on meter reading-billing of low pressure consumers till 31st March, decision to give a lump sum two months benefit "Electricity Scheme at Half Rate".
- PDS goods, milling of paddy, diesel-petrol, LPG and many other services declared essential services.
- For quick solution to the problems of health and other daily needs of the common man, 24-hour control room operated in all 28 headquarters including Rajdhani Raipur.
- Helpline number established at state and district level for the convenience of registered workers and workers. Secretary, Depart Labor appointed as State Nodal Officer.
- District collectors were empowered to appoint temporary contractual appointments of doctors and specialist doctors as per requirement.
- The service period of all contract officers and employees working under the National Health Mission has been extended till 30 June 2020.
- ESMA is applicable in all government and private health and medical institutions.
- Permission for regular operation of all factories related to food products for continuous supply and availability of food items.
- For the uninterrupted availability of essential commodities in the state, the state-level joint control room of the Food and Transport Department operates 24 hours a day for the transportation, storage and smooth distribution of them.
- Provision of two quintals of rice for the needy people in every gram panchayat of the state.
- Availability of wheat at fixed rate to traders and flour mills in collaboration with FCI.
- Manure, seed and pesticide shops and transport of cattle, poultry feed and fish feed have been exempted from lockdown.
- Instructions to keep milk stores, vegetable shops, cereals shop and petrol pumps open like earlier.
- Provision of free food for the families of patients admitted to government hospitals.
- Provision of free food to beggars and destitute people of the state.
- Distribution of free food and free ration to 62,172 poor and needy families in Chhattisgarh during lockdown.
- Rapid assistance of Rs. 68 lakh and Advance salary of Rs.15 lakh was provided to the labors in distress.
- Complete arrangement of food, stay and health check-up for workers returning from border states to Chhattisgarh in convenient places like schools, ashrams, hostels etc. on the state border. Instructions for collectors relief camps from RBC 6-4.
- Necessary arrangements for the registered workers of Chhattisgarh stranded in other states and cash in their accounts.
- Food and lodging arrangements for the workers in the closed factories through the factory owners.
- 390 prisoners released on parole and interim bail, who have completed their sentence to reduce the number of prisoners during lockdown.
- Assistance from MLA Fund for prevention of corona infection and other need arrangements.
- Instructions to the state officials and employees to pay salaries for the month of March in the first week of the new financial year.

- Farmers are allowed to work in their enclosures and fields with necessary precaution so that the supply of vegetables and lesser commodities is maintained even in urban areas.
- Strict arrangements for supply of essential commodities and strict check against black marketing in the state during lockdown.
- Cooperation with the general public in the Chief Minister's Assistance Fund to help the daily laborers and the needy

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